



JOINT FAO/WHO FOOD STANDARDS PROGRAMME

FAO/WHO COORDINATING COMMITTEE FOR ASIA

Twenty-first Session

Goa, India 23 - 27 September 2019

NOMINATION OF THE COORDINATOR

1. The procedures governing the appointment of a Coordinator, as amended by the 30th Session of the Commission (2007) and approved by the Directors-General of FAO and WHO, are laid down in Rule IV of the Rules of Procedure of the Codex Alimentarius Commission.

2. The amended Rule IV reads as follows:

"IV.1 The Commission may appoint a Coordinator from among the Members of the Commission for any of the geographic locations enumerated in Rule V.1 (hereinafter referred to as "regions") or for any group of countries specifically enumerated by the Commission (hereinafter referred to as "groups of countries"), whenever it may find, on the basis of a proposal of a majority of the Members of the Commission which constitute the region or group, that work for the Codex Alimentarius in the countries concerned so requires.

IV.2 Appointment of Coordinators shall be made exclusively on the proposal of a majority of the Members of the Commission which constitute the region or group of countries concerned. In principle, they shall be nominated at each session of the relevant Coordinating Committee established under Rule XI.1(b)(ii), and appointed at the following regular session of the Commission. They shall hold office from the end of this session. Coordinators may be reappointed for a second term. The Commission shall make such arrangements as may be necessary in order to ensure continuity in the functions of the Coordinators.

IV.3 The functions of the Coordinators shall be:

- (i) to appoint the Chairperson of the Coordinating Committee where such committee has been set up under Rule XI.1(b)(ii) for the region or group of countries concerned;
- (ii) to assist and coordinate the work of the Codex Committees set up under Rules XI.1(b)(i) in their region or group of countries in the preparation of draft standards, guidelines and other recommendations for submission to the Commission.
- (iii) to assist the Executive Committee and the Commission, as required, by advising them of the views of countries and recognized regional intergovernmental and non-governmental organizations in their respective regions on matters under discussion or of interest.

3. In accordance with Rule V.1 of the Rules of Procedure, as amended by the 28th Session of the Commission (2005), the Coordinators serve as members in the Executive Committee, together with the Chairperson and Vice-Chairpersons as well as seven further members elected on a geographic basis. The geographic locations enumerated in Rule V.1 are as follows: Africa, Asia, Europe, Latin America and the Caribbean, Near East, North America and the South-West Pacific. The same Rule provides that not more than one delegate from any one country shall be a member of the Executive Committee.

4. At the time of writing, 24 countries in the Region of Asia are members of the Codex Alimentarius Commission. These countries are:

Afghanistan	Malaysia
Bangladesh	Maldives, Republic of
Bhutan	Mongolia
Brunei Darussalam	Myanmar
Cambodia	Nepal
China	Pakistan
India	Philippines
Indonesia	Singapore
Japan	Sri Lanka
Korea, Democratic People's Republic of	Thailand
Korea, Republic of	Timor-Leste
Lao People's Democratic Republic	Viet Nam

5. The Commission, at its 40th Session (17-22 July 2017), appointed India as Coordinator for Asia¹ for its second term. India, having served for two term, is not be eligible for re-appointment.

6. The Committee **is invited** to nominate a Coordinator for Asia (one of the Member countries on the list above) for appointment by the 43rd Session of the Commission (2020).

7. A full list of Coordinators for Asia since the establishment of the CCASIA is given in the table below.

Coordinator	Year of appointment	CAC Session	Duration appointment
Malaysia	1976	11 th CAC	from end of 11 th to end of 12 th CAC
Philippines	1978	12 th CAC	from end of 12 th to end of 13 th CAC
India	1979	13 th CAC	from end of 13 th to end of 14 th CAC
Thailand	1981	14 th CAC	from end of 14 th to end of 15 th CAC
Thailand	1983	15 th CAC	from end of 15 th to end of 16 th CAC
Indonesia	1985	16 th CAC	from end of 16 th to end of 17 th CAC
Indonesia	1987	17 th CAC	from end of 17 th to end of 18 th CAC
Thailand	1989	18 th CAC	from end of 18 th to end of 19 th CAC
Malaysia	1991	19 th CAC	from end of 19 th to end of 20 th CAC
China	1993	20 th CAC	from end of 20 th to end of 21 st CAC
Japan	1995	21 st CAC	from end of 21 st to end of 22 nd CAC
Thailand	1997	22 nd CAC	from end of 22 nd to end of 23 rd CAC
Thailand	1999	23 rd CAC	from end of 23 rd to end of 24 th CAC
Malaysia	2001	24 th CAC	from end of 24 th to end of 26 th CAC
Republic of Korea	2003	26 th CAC	from end of 26 th to end of 28 th CAC
Republic of Korea	2005	28 th CAC	from end of 28 th to end of 30 th CAC
Indonesia	2007	30 th CAC	from end of 30 th to end of 32 nd CAC
Indonesia	2009	32 nd CAC	from end of 32 nd to end of 34 th CAC
Japan	2011	34 th CAC	from end of 34 th to end of 36 th CAC
Japan	2013	36 th CAC	from end of 36 th to end of 37 th CAC ²
Thailand	2014	37 th CAC	from end of 37 th to end of 38 th CAC
India	2015	38 th CAC	from end of 38 th to end of 40 th CAC
India	2017	40 th CAC	from end of 40 th to end of 43 rd CAC ³

¹ REP17/CAC, para. 207.

² Japan stepped down from the position of Coordinator for Asia, following the election of Ms Yayoi Tsujiyama (Japan) as Vice-Chairperson of the Commission (Ref. REP14/CAC, para. 162)

³ For a total of three years, due to the postponement of the FAO/WHO Coordinating Committee meetings in 2018.